

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4657/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 24th June, 2022.

Sub:- **Charge Hand over.**

Ref:- Your letter No. DJCH. I-5/2022/1724 Dated 24.06.2022

Sir,

With reference to the above, I am directed to inform you that you have been **allowed to hand over charge to the Additional District and Sessions Judge, Chirang, Kajalgaon** before proceeding on leave.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/4657/A, dated 24.06.2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)